



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16<sup>th</sup> August, 2022

### NOTICE

Please take notice that the following matters listed on 17.08.2022 in the Court-IV will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 767 of 2022  (PH)	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr.  <b>With</b>	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022  (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd.& Anr.	Rajansh Thukrai	Himanshu Vij Surjeet Bhadu-R1 Abhishek Anand Karan Kohli

By order of Hon'ble Chairperson

-Sd/-

Registrar